

**IN THE INCOME TAX APPELLATE TRIBUNAL  
DELHI BENCH 'G' NEW DELHI**

**BEFORE SHRI G.D. AGRAWAL, VICE PRESIDENT  
AND  
SHRI SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER**

**ITA No.2479/Del/2018  
Assessment Year:**

M/s Usha Joshi Memorial Trust, C-530, Sushant Lok, Phase-I, Gurgaon-122002	<b>vs</b>	C.I.T.(Exemptions), C.R. Building, 5 <sup>th</sup> Floor, Sector 17-E, Chandigarh-160017
Appellant		Respondent

**Assessee by : None  
Department by: Shri S.S. Rana, C.I.T. DR**

**Date of hearing : 01.03.2019  
Date of pronouncement : 05.03.2019**

**ORDER**

**PER SUDHANSHU SRIVASTAVA, JM :**

This appeal has been preferred by the assessee against the order of the ld. C.I.T.(Exemptions), Chandigarh dated 26.2.2018.

2. The ld. Counsel for the assessee vide order dated 13<sup>th</sup> November, 2018 has requested for withdrawal of the above captioned appeal.

2.1 Ld. DR had no objection to the withdrawal of the appeal.

3. In the result, the appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open court on 05.03.2019.

**Sd/-**

**(G.D. AGRAWAL)  
VICE PRESIDENT**

**Sd/-**

**(SUDHANSHU SRIVASTAVA)  
JUDICIAL MEMBER**

Dated: 5<sup>th</sup> MARCH, 2019  
'GS'

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- 1) Appellant
- 2) Respondent
- 3) CIT(A)
- 4) CIT
- 5) DR

By Order

ASSTT. REGISTRAR

Date of dictation	
Date on which the typed draft is placed before the dictating Member	
Date on which the typed draft is placed before the Other Member	
Date on which the approved draft comes to the Sr.PS/PS	
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Date on which the fair order comes back to the Sr.PS/PS	
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The date on which the file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	